

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-2890
ANSWERED ON-05/08/2021
SOLAR ENERGY PANELS

+2890. SHRI RAMCHARAN BOHRA

Will the Minister of New & Renewable Energy be pleased to state:

- a) whether the solar energy panels/equipments used in solar energy generation are being imported and if so, the details thereof;
- b) the number of solar energy panels imported along with the amount spent for the said purpose during each of the last three years and the current year;
- c) the details of solar energy panels/equipments producing countries;
- d) whether the Government proposes to produce solar energy panels/equipments in the country;
- e) if so, the details thereof; and
- f) the incentives being given to manufacturers by the Government for the said purpose?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b) As per the website pertaining to Export-Import Data Bank of Department of Commerce, the value of solar cells, whether or not assembled into modules or made up into panels, imported during last three years is as follows:

Item	HS code	Value of import in million USD		
		2018-19	2019-20	2020-21
solar cells, whether or not assembled into modules or made up into panels	85414011 & 85414012	2160	1684	572

(c) Solar Photo Voltaic (PV) panels / modules are being manufactured in several countries in the world. The list of countries which have supplied solar PV modules to India in FY 2020-21 is at **Annexure**. (Source: Export-Import Data Bank of Department of Commerce)

(d) to (f) Solar PV cells and modules are already being manufactured in the country. In order to further enhance domestic manufacturing of solar PV cells and modules, the Government has taken following steps:

(i) Modified Special Incentive Package Scheme (M-SIPS) Scheme of Ministry of Electronics & Information Technology: The scheme mainly provides subsidy for capital expenditure – 20% for investments in Special Economic Zones (SEZs) and 25% in non-SEZs. The Scheme was open to receive applications till 31st December, 2018.

(ii) Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules: In order to enhance India's manufacturing capabilities and exports, on 28.04.2021, Ministry of New & Renewable Energy (MNRE) has issued the Scheme Guidelines for 'National Programme on High Efficiency Solar PV Modules', with an outlay of Rs. 4,500 crores. The Scheme has provisions for supporting setting up of integrated manufacturing units of high efficiency solar PV modules by providing Production Linked Incentive (PLI) on sales of such solar PV modules.

(iii) Preference to 'Make in India' in Public Procurement in Renewable Energy Sector: Ministry of New & Renewable Energy (MNRE) vide its Order No. 283/22/2019-GRID SOLAR dated 09.02.2021, has inter-alia, prescribed that in public procurement of items in respect of which there is sufficient local capacity and local competition, only Class-I local supplier shall be eligible to bid. Class-I local supplier means a supplier or service provider, whose goods, services or works offered for procurement, has local content equal to or more than 50%. Solar PV modules are one of the products identified as having sufficient local capacity and competition.

(iv) Domestic Content Requirement (DCR): Under some of the current schemes of the Ministry of New & Renewable Energy (MNRE), namely CPSU Scheme Phase-II, PM-KUSUM and Grid-connected Rooftop Solar Programme Phase-II, wherein government subsidy is given, it has been mandated to source solar PV cells and modules from domestic sources.

(v) Imposition of Basic Customs Duty on import of solar PV cells & modules: The Government has announced imposition of Basic Customs Duty (BCD) on import of solar PV cells and modules with effect from 01.04.2022.

(vi) Discontinuation of Customs Duty Concession benefits: Ministry of Finance (Department of Revenue) vide its Gazette Notification No. 7/2021-Customs dated 01.02.2021, has rescinded its earlier Notification No. 1/2011-Customs dated 06.01.2011 thereby withdrawing the benefit of concessional customs duty on the items imported for initial setting up of the solar power projects with effect from 02.02.2021.

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question number 2890 replied on 05.08.2021

Solar PV cells/ modules (HS Codes – 85414011 & 85414012) imported during FY 2020-21

S.No.	Country	Values in US\$ Million
1.	CAMBODIA	6.69
2.	CANADA	0.8
3.	CHAD	0.24
4.	TAIWAN	11.28
5.	CHINA P RP	494.87
6.	FRANCE	0.06
7.	GERMANY	0.03
8.	HONG KONG	3.22
9.	INDONESIA	0.01
10.	ITALY	0.16
11.	JAPAN	0.15
12.	KOREA RP	0.16
13.	MALAYSIA	7.46
14.	MYANMAR	5.78
15.	RUSSIA	0.04
16.	SAUDI ARAB	0.01
17.	SINGAPORE	6.69
18.	SPAIN	0.1
19.	SWITZERLAND	0.01
20.	THAILAND	18.76
21.	U K	0.06
22.	U S A	0.03
23.	VIETNAM SOC REP	14.97
24.	UNSPECIFIED	0.07
	Total	571.65

Source: Export-Import Data Bank of Department of Commerce